

T.C.P No. 14/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES: M/s. Raj Infrastructural Technologies (I) Pvt. Ltd.
V/s.
M/s. Octage Green Power and Sugar Ltd.

SECTION OF THE COMPANIES ACT: 237, 397-398 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
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| 36 | Drya Bile i/b Solomon & Co. for Respondent No. 1 to 3 | | |
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|--------------------|--------------------------|
| Mahesh Atharale | } PCS for Petitioners |
| Anagha Anasingaraj | |

[Signature]
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aanagha

ORDER

TCP 14/237,397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter on 5.3.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)